

"LIST OF SHORT MATTERS" [Court - 2 - Electricity] as on 31.12.2025

List of the short matters in chronological order (Date of filing wise) pending before Court-II to be taken up for hearing, unless otherwise so directed by the Hon'ble Bench in certain specific cases.

Sr.No.	Date of Filing	Case No.	Connected with	Parties
1.	21-12-2017	104/2018	Connected OP-01/2018	Mr. Vikram Bhatnagar &Anr. vs Karnataka Electricity Regulatory Commission &Anr.
2.	26-10-2018	84/2019		Radiant Castings Vs Himachal Pradesh State Electricity Regulatory Commission & Ors.
3.	10-07-2019	242/2019		PTC India Ltd vs Central Electricity Regulatory Commission & Ors.
4.	24-02-2021	128/2021		M/s Simbhaoli Power Private Limited V/s. Uttar Pradesh Electricity Regulatory Commission & Ors.
5.	07-09-2021	298/2022	Connected - 296/2022 297/2022	The Electricity Department, Andaman and Nicobar Administration vs Sea Shell Hotels and Resorts & Ors.
6.	26-01-2021	322/2021		ACME Dayakara Solar Power Private Limited V/s. Telangana State Electricity Regulatory Commission & Anr.
7.	16-07-2021	274/2022		Lanco Amarkantak Power Limited V/s. Chhattisgarh State Electricity Regulatory Commission & Ors.
8.	26-07-2021	253/2021		Jaiprakash Power Ventures Limited V/s. Madhya Pradesh Electricity Regulatory Commission & Ors.
9.	16-08-2021	284/2021		Eurotex Industries and Exports Limited V/s. Maharashtra State Electricity Distribution Company Ltd. & Ors.
10.	15-11-2021	327/2021		M/s JSW Hydro Energy Limited V/s. Himachal Pradesh Electricity Regulatory Commission & Anr.
11.	03-12-2021	190/2022		Rishabh Renewable Renergy Private LimitedV/s. Hubli Electricity Supply Company Ltd. & Ors.
12.	21-02-2022	119/2022		Jaiprakash Power Ventures Limited V/s. Madhya Pradesh Electricity Regulatory Commission & Ors.
13.	08-03-2022	80/2023	Connected 79/2023 81/2023	GRIDCO Limited V/s Odisha Electricity Regulatory Commission & Ors.
14.	29-04-2022	147/2023	Connected 269/2023	Tamil Nadu Spinning Mills Association V/s. Tamil Nadu Electricity Regulatory Commission & Anr.
